

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 28 of 2020

IN THE MATTER OF:

Gopal Krishan Bathla

.....Appellant

Vs.

Crown Realtech Pvt. Ltd. & Anr.

.....Respondents

Present :

For Appellant:

**Mr. Jeetender Gupta, Advocate,
Mr. P.Nagesh, Harshal Kumar, Mr. P.K. Sachdeva**

For Respondents:

**Mr. Shobit Chaudhry, Mr. Pankaj Agarwal, Advocates
for R-1
Mr. Amit Agarwal, for IRP
Mr. Saurabh Gupta, Advocate for R-2**

O R D E R

25.02.2020 - At the request of both sides, the matter is adjourned to **16th**
March, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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